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iProbono

Leila Seth



JUSTICE LEILA SETH FELLOWSHIP

Application Process (2023-2025 Cohort) >>

Deadline: 22 September 2023

APPLY NOW

The Justice Leila Seth Fellowship is an 18-month programme which will build a cohort of exceptional lawyers who understand what it takes to create positive change in society. The fellowship will focus specifically on issues pertaining to child rights.

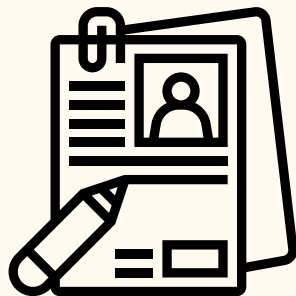
Fellows will be judged on their demonstrated commitment to social justice, knowledge of the law, and other compelling experiences.

The required academic qualification is an undergraduate law degree.

In this paid fellowship, Fellows will work from iProbono's Delhi office, with secondments to a partner organisation either in Delhi NCR or another location in India.

Applicants should be able to work with people of diverse occupational, geographic, and ideological profiles.

HOW TO APPLY



Stage 1

Submit an application form here, along with a detailed CV, video cover letter and writing sample expressing interest and suitability by 22 September 2023.



Stage 2

Attend a first round in-person interview at our Delhi office, or virtual if you're not in Delhi.



Stage 3

Attend a virtual interview with members of the Fellowship Selection Committee.